Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Contempt Petition No. 166 of 2006 in Original Application No. 458 of 2000

Monday, this the 08th day of September, 2008

Hon'ble Mr. A.K. Gaur, Member (J) Hon'ble Mr. K.S. Menon, Member (A)

Rajesh Kumar son of Shri Amrit Lal, residence of village Islampur (Mawai Khurd) Police Station Ali Nagar, Post Office Mugal Sarai, District Chandauli.

Petitioner

By Advocate: Sri Vikash Budhwar

Vs.

- Budh Prakash, General Manager, Northern Railway, Baroda House, New Delhi.
- Sri Amresh Singh, Chief Personnel Officer, North Central Railway, Allahabad.
- 3. Shri Nuruddin Ansari, Senior Divisional Personnel Officer, Allahabad.

Opp. Parties

By Advocate: Sri A.K. Pandey

ORDER

By A.K. Gaur, Member (J)

Heard Sri Vikash Budhwar, learned counsel for the applicant and Sri A.K. Pandey, learned counsel for the respondents.

2. This contempt petition has been filed alleging willful disobedience of the Order dated 20.11.2002. However, in view of the decision rendered by the Hon'ble High Court in Writ petition No. 2771 of 2000 Dilip Kumar and other vs. Union of India and others, and many other Writ Petitions, we are of the considered opinion that now this Contempt Petition is not maintainable. Accordingly, Contempt Petition

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is dismissed and notices issued to the respondents are hereby discharged. It is provided that if applicant is still aggrieved, he may avail the appropriate remedy, available to him, if advised.

Member (A)

Member (J

/M.M/